

**FOREST (CONSERVATION)
AMENDMENT BILL***

(Amendment of section 2)

[English]

SHRI S. G. GHOLAP (Thane) : Sir, I beg to move for leave to introduce a Bill to amend the Forest (Conservation) Act, 1980.

MR. DEPUTY SPEAKER : The question is :

"That leave be granted to introduce a Bill to amend the Forest (Conservation) Act, 1980."

The motion was adopted

SHRI S. G. GHOLAP : I introduce the Bill.

15.32 hrs.

CONSTITUTION (AMENDMENT) BILL*
(Substitution of new article for article 157)

[English]

SHRI ANOOPCHAND SHAH (Bombay North) : Sir, I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. DEPUTY SPEAKER : The question is :

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The motion was adopted

SHRI ANOOPCHAND SHAH : I introduce the Bill.

**SETTING UP OF A SUPER THERMAL
POWER STATION AT NARASAPUR
BILL***

[English]

SHRI V. SOBHANADREESWARA RAO (Vijayawada) : Sir, I beg to move for

leave to introduce a Bill to provide for the setting up of a super thermal power station at Narasapur in West Godavari District of Andhra Pradesh.

MR. DEPUTY SPEAKER : The question is :

"That leave be granted to introduce a Bill to provide for the setting up of a super thermal power station at Narasapur in West Godavari District of Andhra Pradesh."

The motion was adopted

SHRI V. SOBHANADREESWARA RAO : I introduce the Bill.

CONSTITUTION (AMENDMENT) BILL*
(Insertion of new article 38A. etc.)

[English]

SHRI BALASAHEB VIKHE PATIL (Kopargaon) : Sir, I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. DEPUTY SPEAKER : The question is :

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The motion was adopted

SHRI BALASAHEB VIKHE PATIL : I introduce the Bill.

CONSTITUTION (AMENDMENT) BILL*
(Amendment of article 335)

[English]

SHRI BALASAHEB VIKHE PATIL (Kopargaon) : Sir, I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. DEPUTY SPEAKER : The question is :

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The motion was adopted

SHRI BALASAHEB VIKHE PATIL : I introduce the Bill.

15.33 hrs.

CONSTITUTION (AMENDMENT) BILL*

(Amendment of article 81, etc.)

[*English*]

SHRI BALASAHEB VIKHE PATIL (Kopergaon) : Sir, I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. DEPUTY SPEAKER : The question is :

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The motion was adopted

SHRI BALASAHEB VIKHE PATIL : I introduce the Bill.

CONSTITUTION (AMENDMENT) BILL*

(Amendment of article 163)

[*English*]

SHRI P. KOLANDAIVELU (Gobichettipalayam) : Sir, I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. DEPUTY SPEAKER : The question is :

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The motion was adopted

SHRI P. KOLANDAIVELU : I introduce the Bill.

MEDICAL TERMINATION OF PREGNANCY (AMENDMENT) BILL*

(Amendment of sections 3 and 4)

[*English*]

SHRI SHARAD DIGHE (Bombay North Central) : Sir, I beg to move for leave to introduce a Bill to amend the Medical Termination of Pregnancy Act, 1971.

MR. DEPUTY SPEAKER : The question is :

"That leave be granted to introduce a Bill to amend the Medical Termination of pregnancy Act, 1971."

The motion was adopted

SHRI SHARAD DIGHE : I introduce the Bill.

CONSTITUTION (AMENDMENT) BILL*

(Insertion of new article 46A)

[*English*]

SHRI SYED SHAHABUDDIN (Kishanganj) : Sir, I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. DEPUTY SPEAKER : The question is :

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The motion was adopted

SHRI SYED SHAHABUDDIN : I introduce the Bill.

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